

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6008
ANSWERED ON:03.05.2013
ADOPTION PROCESS
Ramasubbu Shri S.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received a number of complaints in the adoption process of children within the country as well as adoptions by foreigners in the recent years;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) whether adoption of Indian kids by foreigners has declined in the last few years;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the appropriate steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): The Ministry of Women and Child Development have received three complaints alleging irregularities in adoption process from the State of Uttar Pradesh. Further, as reported by the Central Adoption Resource Authority (CARA), two complaints have been received by them from the State of Uttar Pradesh. The Ministry of Women and Child Development and CARA have requested the Government of Uttar Pradesh to take appropriate action in the matter.
- (c) & (d): Yes, Madam. Inter-country adoptions have declined in the last few years as more Indian parents are coming forward to adopt.
- (e): The Ministry of Women and Child Development is promoting in-country adoption in the country as a matter of policy.